

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
-CUM-SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE
DISTRICT COURT, NEW DELHI**

CIRCULAR

Sub: Advisory for self isolation/quarantine and sanitization of Chamber and Court room

It has been brought to my notice that Ms. Sapna, JJA/Asstt.Ahlmad in the Court of Ms. Kiran Bansal, Ld.Spl.Judge (PC Act)/CBI, RADC, New Delhi has been tested positive for COVID-19 contagion. It has also been brought to my notice that the husband of the said official, Mr. Mukesh Kumar, Asstt. Ahlmad posted in the court of Sh. Chandra Shekhar, Ld.Spl.Judge, (PC Act)/CBI has last attended the office yesterday i.e. 05.08.2020.

Considering this situation, Caretaking Branch is directed to carry out deep and regular sanitization of the Chamber and Court Room No.404.

Sh. Mukesh Kumar, Asstt. Ahlmad is advised to isolate/quarantine himself immediately for a period of 14 days or as per medical advice to his wife and take all necessary precautions as per advisory/guidelines of Government of India. He is further directed to intimate the office regarding health status of both his and his wife after expiry of 14 days.

All the Advocates and Officials posted in Rouse Avenue District Court, New Delhi, who came in close contact with Sh. Mukesh Kumar, Asstt. Ahlmad on 05.08.2020, are also advised to isolate/quarantine themselves for a period of 5 days and take all precautionary measures as per advisory/guidelines of Government of India. They will intimate the office regarding status of their health after expiry of 5 days.

This copy is computer generated and does not require signatures as approved by Ld. District & Sessions Judge (RADC), New Delhi.

Sd/- .

(SUJATA KOHLI)
DISTRICT & SESSIONS JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW DELHI

No.E-8526-8557/Covid-19/D&SJ/RADC/2020

Dated 06.08.2020

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (HQs), THC, Delhi
3. The Administrative Civil Judge, RADC, New Delhi
4. Sh. Chandra Shekhar, Ld. Spl. Judge, (PC Act)/ CBI, RADC, New Delhi.
5. Ms. Kiran Bansal, Ld. Spl. Judge, (PC Act)/ CBI, RADC, New Delhi.
6. Sh. Virender Singh, Nodal Officer to facilitate the officials of RADC, New Delhi in getting the treatment in case of emergency.
7. Readers/Ahlmads of the concerned Courts, RADC, New Delhi
8. Concerned Officials
9. Care Taker, Care Taking Branch, RADC, New Delhi
10. All the Branch-in-charges posted in RADC with the directions to inform the staff posted in their branches/courts.
11. R&I Branch, RADC, New Delhi.
12. Computer Branch, RADC for uploading on official website through LAYERS
13. Personal Office of undersigned.

Sd/-

DISTRICT & SESSIONS JUDGE,
ROUSE AVENUE DISTRICT COURT, NEW DELHI